

SUNITHA GANDHAM,
REGISTRAR (VIGILANCE)



AMARAVATI,
DT:02.09.2021.

ROC.NO.572/2021-B.SPL.

Sir/Madam,

SUB: DISTRICT JUDGES - Filling up of 05 (five) vacancies in the cadre of District & Sessions Judge (Entry Level) by promotion from the cadre of Civil Judge (Senior Division) under 65% quota for the year 2021 - Attested copies of 5 Judgments in Civil and Criminal or both matters, disposed on contest after full trial by the officers, **during the period from June 2019 onwards** - Called for - Regarding.

- REF: 1.Order dated 04.01.2007 in Civil Appeal No.1867 of 2006 of the Hon'ble Supreme Court of India.
2. High Court's Notification No.521-B.Spl., dated 05.08.2021.
3. High Court's Proceedings Roc.No.572/2021-B.Spl., dated 28.08.2021.

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I am to state that the High Court has notified 05 (five) vacancies in the cadre of District & Sessions Judge (Entry Level) to be filled up by promotion under 65% quota from the cadre of Civil Judges (Senior Division) vide Notification 2nd cited, and the list of eligible officers who have completed 5 years of qualifying service as on 31.03.2021 is placed in the High Court's Official Website vide reference 3rd cited.

As directed, the eligible officers are directed to submit attested copies of five (5) Judgments in Civil or Criminal or both matters, disposed on contest after full trial during the period from June, 2019 onwards.

The copies of judgments must reach the High Court on or before 15.09.2021 without out fail either by speed post or any other recognized mode.

Yours sincerely,

Sunil
02.09.21

REGISTRAR (VIGILANCE)

- Note: 1. The copies of the judgments should be clear, legible, readable and duly attested by the officer concerned.
2. The copies must be true replica of their originals, and
3. The copies must be a Photo Copy and it should be either on white paper or conquest paper but not on manifold paper.

To

SL. NO.	NAME AND DESIGNATION OF THE OFFICER
1.	Sri S.Srinivasa Rao, Prl. Senior Civil Judge, Vijayawada, Krishna District .
2.	Smt. Shammi Parvin Sultana Begum, I Addl. Senior Civil Judge, Vijayawada, Krishna District.
3.	Sri Peddinti Bhaskar Rao, Senior Civil Judge, Repalle, Guntur District.
4.	Sri T.Raja Venkatadri, Senior Civil Judge, Bhimavaram, West Godavari District.
5.	Smt. P.Sri Satya Devi, III Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.
6.	Sri K.Satya Naga Bala Prasad, Prl. Senior Civil Judge, Guntur.
7.	Sri P.Panduranga Reddy, Senior Civil Judge, Kavali, Nellore District.
8.	Sri S.M.Phani Kumar, Prl. Senior Civil Judge, Nandyal, Kurnool District.